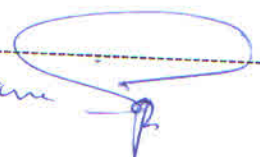


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.


PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 53/16	
PETITION NUMBER	:	TP 163/17	
NAME OF THE PETITIONER (S)	:	MAHIMA SHANKAR PROCESSED FOODS PVT. LTD.	
NAME OF THE RESPONDENT (S)	:		
UNDER SECTION	:	391/394	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	SAJI P. JOHN 9845209798 SPJ Legal	Advocate for Petitioner	

Counsel for Petitioner Company is present. 2 sets of copies are filed.

Notice to OL, ROC and RD. Posted to 03.03.2017.


MEMBER (J)


MEMBER (T)